

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 01-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(CAA)/62/CHE/2021 IN
CA(CAA)/52/CHE/2021

NAME OF THE PETITIONER : Himishikhar Investment Ltd and Dalmia
Bharat Sugar and Industries Ltd

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 230-232 of CA 2013

ORDER

OL is represented by Shri. B. Palani. Ld. Counsel Mr.Pawan Jhabakh for the
Petitioner.

The fee for the OL is fixed at Rs.50,000/- and the company is directed to pay
the same within a week.

List the matter on **08.05.2024** for hearing.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk